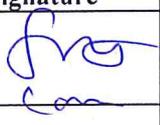


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.40/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.44/2009
NAME OF THE COMPANY	Shubham Transcocenic Pvt Ltd.
NAME OF THE PETITIONER(S)	Kailash Naryan Bhangadiya
NAME OF THE RESPONDENT(S)	Shubham Transcocenic Pvt Ltd. & (5) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM For S. Chidambaram	Advocate	9000666072 Sangumresh@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Sri Naresh Kumar Sangam, learned counsel, representing Sri S. Chidambaram, PCS submit that WP is still pending ~~without any further action~~. Post the case on 20.12.2017



MEMBER (Technical)



MEMBER (Judicial)